

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2016
CA NO.

CORAM:

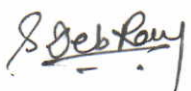
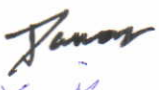
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: Sh. Rajeev Behl
Vs.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Advocate	Petitioner	
2.	Samardeepi DebRay	"	"	
3.	Mr. Jayant Mehta	Advocate	Respondent	} Aditya
4.	Aditya Singhal	Advocate	"	
5.	Diggoj Pathak, Adv		Respondent	
6.	KIRISH GANDHI (Adv)	Order	PETITIONER	
7.	RAJEEV BEHL		PETITIONER	

Part heard for 26.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

16.9.2016
(P.K. SUD)